

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION THURSDAY, 23rd MARCH, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.10 P.m.

The day was allotted for Private Members' Business.

1. **Questions:**

Questions Nos. 249 - 268 were listed.

Questions Nos. 249, 250, 251, 253, 254, 255, 256 and 257 were taken up and disposed off.

2. **Call Attention Notice:**

Shri John Leslee K. Sangma, MLA called the attention of the Deputy Minister in-charge Revenue and Disaster Management under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 16th March, 2017 under the caption "*Tura land sought to be outside Sixth Schedule*".

Prof. R.C. Laloo, Deputy Chief Minister in-charge Revenue replied.

3. **Reprimand by the House under Rule 172 of the Rules of Procedure and Conduct of Business:**

James K. Sangma, MLA raised a point of order and said that he does not approve of this practice of reprimanding in the House on a matter of principle. The Hon'ble Speaker said that he should have raised this matter when the Report of the Privileges was put for consideration and adoption by the House. Now the Report has been approved and adopted by the House.

Shri James K. Sangma, MLA walked out of the House in protest.

Hon'ble Speaker informed the House that the Report of the Privileges Committee was presented in the House on 16th March, 2017. It was taken into consideration and adopted by the House on 20th March, 2017. As provided under Rule 172 of the Rules of Procedure and Conduct of Business, Sri Zenithsky J. Sangma is to be reprimanded in the House today. The Hon'ble Speaker directed the Marshal to bring Shri Zenithsky J. Sangma to the Bar of the House.

Shri Zenithsky J. Sangma was brought to the Bar of the House and took the oath of evidence.

The Hon'ble Speaker said that the House has charged Shri Zenithsky J. Sangma guilty of committing a breach of privilege, and he has to apologise to the House.

Shri Zenithsky J. Sangma said that he profoundly and sincerely expresses his apology to Shri John Leslee K. Sangma, Hon'ble Member from South Tura, to the Hon'ble Members of the Privileges Committee and to the august House. He bowed to the Chair, the Treasury Bench and the Opposition Bench.

The Hon'ble Speaker then took the sense of the House as to whether the matter should be treated as closed in view of the apology tendered by Shri Zenithsky J. Sangma. Dr. Mukul Sangma, Chief Minister said that this matter has shown the authority and dignity of the House, and is also a message to all concerned. Therefore, he felt that the matter be closed now.

The Hon'ble Speaker then gave a ruling that the matter is closed and directed Shri Zenithsky J. Sangma to withdraw from the House.

4. Half-an-Hour Discussion:

Shri John Leslee K. Sangma, MLA raised Half-an-Hour discussion under Rule 49 (1) of the Rules of Procedure and Conduct of Business on matter arising out of reply to Starred Question No.107.

Shri Zenith M. Sangma, Minister Sports and Youth Affairs replied.

5. Resolutions:

No.3 - Shri Ardent M. Basaiawmoit, MLA "Whereas the issue of Uranium mining in our State keeps resurfacing time and again and thereby causing a lot of fear and uncertainty in the mind of the indigenous people of the State, therefore this House do now resolve to veto any attempt by the Government of India to extract this mineral from any part of the State".

Shri Ardent M. Basaiawmoit, MLA initiated discussion on the Resolution.

(At 12.02 P.m., Smti Dikkanchi D. Shira, MLA was in the Chair)

Other Hon'ble Members who participated were Shri Paul Lyngdoh, MLA,

Shri T.W. Chyne, Dr. Jemino Mawthoh, (At 12.55 P.m., Hon'ble Speaker was in the Chair) Shri Diosstarness Jyndiang and Shri K.P. Pangniang.

Dr. Mukul Sangma, Chief Minister replied.

Shri Ardent M. Basaiawmoit, the mover, withdrew the Resolution.

The Resolution was then withdrawn with the leave of the House.

6. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 24th March, 2017.